

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.26/230/2023
NAME OF THE COMPANY	GVK Airport Services Pvt Ltd (Transferor Co.1) & GVK Power (Khadur Sahib) Pvt Ltd (Transferor Co.2) & GVK Sivpuri Dewas Expressway Pvt Ltd (Transferor Co.3) & Sutara Roads & Infra Ltd (Transferor Co.4) & GVK Power & Infrastructure Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel for the Petitioner.

Assistant Director Mr. Harsha Vardhan Reddy from the office of the RD office.

Ld. Counsel from the office of the Official Liquidator.

For filing of compliance memo. **Matter is adjourned to 01.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)